- (b) The total supplies of coal to all the consumers in Punjab, including that of the power sector during the year 1995-96 increased to 7.07 million tonnes (provisional) as against the despatches of 6.92 million tonnes in 1994-95. The supplies of coal to industries in Punjab was however constrained as a result of the higher priority given in supply of coal to power houses in Punjab and as a result of transport constraints.
- (c) Coal companies are endeavouring to meet the requiements of coal of all consumers in the country including that of consumers in Punjab by increasing production of coal.

Foreign Cigarette Company to Set up Factory in India

- 3411. SHRI V. HANUMANTHA RAO: Will the Minister of INDUSTRY be pleased to state:
- (a) whether any foreign cigarette company has been given permission to set up factories in India in the last four years;
- (b) if so, the details of such permission; and
- (c) the location, capacity and name of licensee?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) In the last four years, one M/s. R.J. Reynolds Tobacco International S.A., Switzerland have been granted a foreign collaboration approval and letter of intent on the 23rd and 26th April, 1993 respectively, for setting up of joint venture as a new undertaking at a permissible location in India for the manufacture of tobacco/cigarettes with foreign equity of 50% amounting to Rs. 23.00 crores both for domestic and export sales.

Exports are projected for a value of US *i* 74 million .over 5 years.

The approval is subject to the condition that they shall make use of local tobacco.

Only 6% of the requirement of tobacco will be imported over a period of five years.

The outflow of foreign exchange on account of dividend payment will be balanced by export earnings.

(c) The unit i.e. M/s. Modi RJR Ltd. with an annual installed capacity of 5 billion Nos. of cigarettes shall be located at UPPAL Industrial area Distt. Hyderabad in the State of Andhra Pradesh.

Modernisation of Kandla Free Trade Zone

- 3412. SHRI ANANTRAY
 DEVSHANKER DAVE: Will the
 Minister of COMMERCE be pleased to
 state:
- (a) whether Government have prepared a master plan for the modernisation of Kandla Free Trade Zone during current financial year;
- (b) if so, the details of the development works projected in Kandla Free Trade Zone;
- (c) the specific amounts earmarked, project-wise; and
- (d) the time schedule set for it's completion?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No. Sir.

(b) to (d) Do not arise.

Foreign investment proposals involving direct investment

- 3413. DR D. VENKATESHWAR RAO. Will the Minister of INDUSTRY be pleased to state:
- (a) whether 64 foreign investment proposal involving direct investment have been approved by Government on 10th August, 1996;
- (b) if so, the proposals that nave been cleared alongwith the foreign partners and their share of participation;

- (c) the projects that will be undertaken under this investment proposals; and
- (d) the pending proposals at present with Government and by what time they are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) F1PB, in its meeting held on 10th August, 1996 had recommended 64 proposals for approval.

- (b) and (c) The details of such proposals viz., name of Indian company, name and country of foreign collaborator, equity investment involved and item of manufacture activity are published by Indian Investment Centre as a supplement to the Monthly Newsletter and copies of these are regularly supplied to Parliament Library.
- (d) At present 240 proposals of foreign direct investment are pending with the Government. These are likely to be considered by Foreign Investment Promotion Board as early as possible.

Elimination of Child Labour

3414. SHRI SURESH PACHOURI: Will the Minister of LABOUR be pleased to state:

- (a) whether Government's efforts for elimination of child labour in the country are being supplemented by the ILO;
 - (b) if so, the details thereof;
- (c) whether the programmes sup plemented by ILO have been extended to the State of Madhya Pradesh; and
 - (d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b) Yes, Sir. Under ILO's International Programme on the Elimination of Child Labour (IPEC), for the two biennia 1992-93 and 1994-95, allocation for India was US \$ 3.65 million (over Rs. 11 crores). A total of 104 projects are under different'stages of implementation under the programme. The total number of children covered by these projects is 76329.

(c) and (d) Yes, Sir. Some of the projects undertaken in Madhya Pradesh are (i) Providing welfare services to child labourers in the urban setting of Indore implemented by the Indore School of Social Work, (ii) Towards Elimination of Child Labour through Education and Advocacy implemented by the Indore School of Social Work and (iii) A perspective plan for working children in transition: Child Labour in the tribal drylands of North-India implemented by the Samaj Pragati Sahyog.

Schemes for Weaker Sections in Rajas than

3415. SHRI RAMDAS AGARWAL: Will the Minister of WELFARE be pleased to state:

- (a) the number of running welfare schemes with regard to welfare of weaker sections of society living below the poverty line in Rajasthan at present;
 - (b) if so, the details thereof; and
- (c) by when all the weaker sections are likely to be covered during 1996-98 period indicating budgetary allocations earmarked as well as the machinery monitoring speedy implementation thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (c) A Statement is laid on the Table of the House.

Statement

Schemes, for weaker sections in Rajasthan

s. Name of the Scheme

No.

Welfare of Schedule Castes:

- Assistance to State/UT Scheduled Caste Dev. Corporations
- Aid to voluntary organisations for Welfare of SCs/STs
- CSS scheme for implementation of PCR Act 55 and the SCST(POA) Act, 1983.
- CSS construction of SC Boys Hostel